

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 27 JUN 1994

APPLICATION NUMBER: 877 Of 1993

APPLICANTS: K. Hanumantharaya RESPONDENTS: Superintendent  
RMS 'A' Dm B'lore & Os.

To..

- ① Dr. M.S. Nagaraja,  
Advocate, No. 11,  
II Floor, 1st Cross,  
Srijaatha Complex,  
Gandhinagar,  
Bangalore-9.
- ② Assistant Postmaster General (Staff)  
Karnataka Region, Bangalore-1
- ③ Sri. G. Shankappa, Addl. CGSC,  
High Court Bldg, Bangalore-1

Subject:- Forwarding of copies of the Orders passed by the  
Central administrative Tribunal, Bangalore.

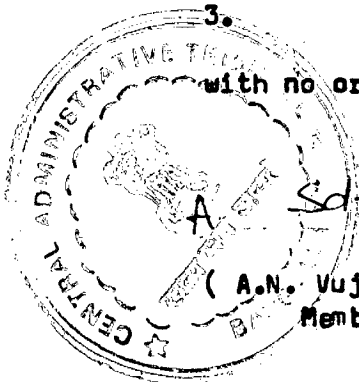
Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 13-06-94

of Issued  
in

*R. Shankar*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

2. Dr. Nagaraja states that the applicant would be filing the revision petition within one month from today. If the applicant does so before 15.7.94, the appropriate authority will dispose of such revision petition on merits by way of a speaking order within three months from the date of receipt of such revision petition. All contentions are left open.

3. With the above observation, the matter is disposed of with no order as to costs.



TCV

IN

( A.N. Vujjanaradhya )  
Member (J)

( V. Ramakrishnan )  
Member (A)

TRUE COPY

*Sd- [Signature]*  
28/6  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL,  
BANGALORE BENCH.

ORIGINAL APPLICATION NO. 877/ 1993

MONDAY, THE 13TH DAY OF JUNE, 1994

Shri V. Ramakrishnan

... Member (A)

Shri A.N. Vujjanaradhya

... Member (J)

Shri K. Hanumantharaya,  
Aged 51 years,  
S/o Late Shri Bheemanna  
'Sri Maruti' 68, 2nd Main,  
C.S.I. Road,  
TUMKUR - 572102.

... Applicant

( By Advocate Dr. M.S. Nagaraja )

Vs.

1. The Superintendent,  
RMS 'A' Division,  
Bangalore - 560 026.

2. The Director of Postal Services,  
South Karnataka Region,  
Office of the Post Master General,  
Bangalore - 560 001.

3. Union of India  
represented by  
Secretary to Government,  
Ministry of Communications,  
New Delhi.

... Respondents

( By Advocate Shri G. Shanthappa, Standing  
Counsel for Central Government )

O R D E R

Shri V. Ramakrishnan, Member (A)

We have heard Dr. M.S. Nagaraja for the applicant and

Shri G. Shanthappa for the department. Dr. Nagaraja now submits

that the applicant would like to avail of the opportunity of filing  
a revision petition before the appropriate authority. Shri Shanthappa  
have no objection to this.

....2/-

